

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.12.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 51/BB/2018	For hearing - CIRP	Sec 7 of I&B code 2016	M/s Oriental Bank of Commerce	Shri V B Ravi Shankar,	M/s Associate Decor Limited	Shri Alok Kailash Saksena, RP

ADVOCATE FOR PETITIONER/s:

JAYATI GOYAL

Adv. for R.P

Jayati Goyal

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Ms. Jayati Goyal, learned Counsel for the RP. She submits that she is going to file an Application. Registry is directed to list the IA if it is otherwise in order.

Post the CP along with IA on 11.12.2019.

MEMBER(T)

MEMBER(J)

Puja

Verified

Court Officer